

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
ATJAMMU****(i) OWP No. 1884/2017 c/w*****Reserved on: 29.07.2026.******Pronounced on: 27.08.2026******Uploaded on : 27.08.2026.***

01. Simron Randhawa
D/o Sh. Raj Pal Singh
R/o H.No. 98, Ward No. 1
Nanak Nagar, Jammu.
02. Meenakshi Panotra
D/o Sh. Kuldeep Raj
R/o Rattnu Chak, Jammu.
03. Sheenam Gupta
D/o Sh. Suresh Gupta
R/o Shaurya Agro Products Main
Road, Thickerrian, R.S. Pura,
District Jammu.
04. Mavish Jabeen
D/o Sh. Zubaid Hussain
R/o H.No. 95, Mohalla Saaj,
Thanamandi, District Rajouri.
05. Prabjot Kour
D/o Sh. Bhupinder Singh
R/o 33, Exchange Road Jammu.
06. Sherill Ratish D/o Sh. Ratish Gupta
R/o H.No. 74, Lane No. 2, Patel
Nagar, Talab Tillo, Jammu.
07. Deepraj Singh
S/o Sh Jatinder Singh
R/o H.No. 163 Sector -7 Lane No. 6
Nanak Nagar, Jammu.
08. Shantanu Gupta
S/o Sh. Vinay Gupta
R/o 209/A Gandhi Nagar, Jammu.
09. Peerzada Sharik Gul

